

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF September- 2024

Form-1

List of cases e-filed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-	-	-

Form -2

List of cases in which e-payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court, Haldwani (Nainital)	Nainital	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
1	Commercial Court	Hyderabad	Commercial Suit no. 195/2024	Abdos Lamitubes Pvt. Ltd. Vs. Wiwimade Labs Ltd.			04.09.2024
2	Commercial Court, Dehradun	Faridabad	Commercial Suit no. 185/2023	Akums Drugs Vs. Vimlesh			23.09.2024
3	Commercial Court, Dehradun	Bharuch	Arbitration Execution no. 52/2024	Alder Biochem Vs. Sanjivani Pharma			10.09.2024

4	Commercial Court, Dehradun	Dehradun	Misc 70/91/2024	Anish Ahmed Vs. Shriram Transport			05.09.2024
5	Commercial Court, Dehradun	Bijnor	Misc 70/91/2024	Anish Ahmed Vs. Shriram Transport			05.09.2024
6	Commercial Court, Dehradun	Chennai	Misc 70/91/2024	Anish Ahmed Vs. Shriram Transport			05.09.2024
7	Commercial Court, Dehradun	Dehradun	Misc 70/84/2024	Bulen Teli Vs. Doon Valley Brewers			10.09.2024
8	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 326/2023	Canara Bank Vs. 3 Flames			19.09.2024
9	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 325/2023	Canara Bank Vs. Bharat Infratel			19.09.2024
10	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 89/2023	Canara Bank Vs. Canara Bank Deep Restaurant			05.09.2024
11	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 36/2024	Canara Bank Vs. Dev Construction			19.09.2024
12	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 184/2024	Canara Bank Vs. G Company			10.09.2024
13	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 184/2024	Canara Bank Vs. G Company			10.09.2024

14	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 35/2024	Canara Bank Vs. Gupta Stationary			19.09.2024
15	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 185/2024	Canara Bank Vs. Laxmi Traders			10.09.2024
16	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 185/2024	Canara Bank Vs. Laxmi Traders			10.09.2024
17	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 355/2023	Canara Bank Vs. Mohd. Suhail Ali			09.09.2024
18	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 90/2023	Canara Bank Vs. Rana Pashuaahaar			05.09.2024
19	Commercial Court, Dehradun	Haridwar	Misc 70/09/2024	Canara Bank Vs. Sahanawaz			06.09.2024
20	Commercial Court, Dehradun	Haridwar	Misc 70/09/2024	Canara Bank Vs. Sahanawaz			06.09.2024
21	Commercial Court, Dehradun	Haridwar	Misc 70/09/2024	Canara Bank Vs. Sahanawaz			06.09.2024
22	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 35/2024	Canara Bank Vs. Stationary and Telecom			19.09.2024
23	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 242/2023	Canara Bank Vs. Shivay Enterprises			19.09.2024
24	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 118/2024	Canara Bank Vs. Te Royal			24.09.2024
25	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 118/2024	Canara Bank Vs. Te Royal			24.09.2024

26	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 189/2024	PNB Vs. Reshav Tyagi			10.09.2024
27	Commercial Court, Dehradun	Bharuch	Arbitration Execution 52/2024	Alder Biochem Vs. Sanjivani Pharma			10.09.2024
28	Commercial Court, Dehradun	Dehradun	Arbitration 33/2024	Harjinder Pal Vs. Cantonment Board			22.09.2024
29	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 63/2024	Kuldeep Singh Vs. Anil Singh			06.09.2024
30	Commercial Court, Dehradun	Dehradun	Arbitration 55/2024	Litmus Marine Vs. Uttarakhand Tourism			21.09.2024
31	Commercial Court, Dehradun	Rishikesh	Commercial Suit no. 277/2023	Mallik Crane Vs. Alpha Pacific			12.09.2024
32	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 194/2024	Max Aerotron			04.09.2024
33	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 194/2024	Max Aerotron			04.09.2024
34	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 194/2024	Max Aerotron			04.09.2024
35	Commercial Court, Dehradun	Dehradun	Arbitration Execution 46/2024	MBL Vs. PWD			12.09.2024
36	Commercial Court, Dehradun	Bengaluru	Commercial Suit no. 187/2024	Medicure Vs. Bhat Bio			10.09.2024
37	Commercial Court, Dehradun	Dehradun	Misc 70/87/2024	Mahajan Imaging Vs. The Director			30.09.2024
38	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 83/2024	Narayani Vs. Ujjwal			14.09.2024
39	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 83/2024	Narayani Vs. Ujjwal			14.09.2024
40	Commercial Court, Dehradun	Patna	Arbitration 45/2024	Nexgen Vs. IGE Medical			10.09.2024
41	Commercial Court, Dehradun	Dehradun	Arbitration 45/2024	Nexgen Vs. IGE Medical			10.09.2024

42	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 203/2024	PNB Vs. Achin Mittal			09.09.2024
43	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 188/2024	PNB Vs. Reshav Tyagi			10.09.2024
44	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 25/2024	PNB Vs. Sankalp Negi			05.09.2024
45	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 316/2023	PNB Vs. Prachi			25.09.2024
46	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 316/2023	PNB Vs. Prachi			25.09.2024
47	Commercial Court, Dehradun	Dehradun	Commercial Suit no. 336/2023	Punjab and Sindh Bank Vs. Kalpana			24.09.2024
48	Commercial Court, Dehradun	Dehradun	Arbitration 44/2024	Rakesh Gandhi Vs. Vinay Gandhi			29.09.2024
49	Commercial Court, Dehradun	Haridwar	Arbitration 49/2024	Recliners Vs. Aster India			12.09.2024
50	Commercial Court, Dehradun	Gurugram	Arbitration 49/2024	Recliners Vs. Aster India			12.09.2024
51	Commercial Court, Dehradun	Gurugram	Arbitration 49/2024	Recliners Vs. Aster India			12.09.2024
52	Commercial Court, Dehradun	Gurugram	Arbitration 49/2024	Recliners Vs. Aster India			12.09.2024
53	Commercial Court, Dehradun	Haridwar	Arbitration 49/2024	Recliners Vs. Aster India			12.09.2024
54	Commercial Court Haldwani	Nainital	Commercial Suit (O.S.) 214/2024	M/s Shankar Enterprises Vs Mr. Vinod Kumar Gupta& Others			10.09.2024

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani	Nainital	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	A.O. 327 of 2023	M/S Logic Plus Pvt. Ltd. Vs. THDC India Ltd.	Vinay Kumar, Navraj Vs. Shobhit Saharia	19.08.2023	Yes	27.09.2024	403 days	Contested/ Dismissed as withdrawn	N/A	N/A	U/s 37 of Arbitration & Conciliation Act r/w Section 13 of Commercial Court's Act.
2	Addl. District Judge, Commercial Court, Dehradun	1	Misc 70/83/2024	Travel Food Services Pvt. Ltd. Vs. Himalaya Food and Recreations	Vaibhav Jain	16-08-2024	NO	02.09.2024	17	Contested	-	-	Sec-12A

2	Arbitration 4/2023	Indian Public School Society (The Doon School) Vs. Pramod Pandey	Ajar Rab	12-01-2023	NO	03.09.2024	600	Contested	05.09.2024	2	Sec-34
3	Arbitration 109/2022	Indian Public School Society (The Doon School) Vs. Jagmeet Singh	Ajar Rab	08-12-2022	NO	04.09.2024	340	Contested	06.09.2024	2	Sec-34
4	Misc 70/141/2023	PNB Vs. Mamta Guleria	Rajesh Kumar Arya	30-09-2023	NO	04.09.2024	636	Contested	-	-	Sec-9
5	Execution 159/2023	Cholamandalam Investment Vs. Deepak Pandey	Himanshu Anand	07-08-2023	NO	05.09.2024	395	Contested	-	-	Sec-36
6	Arbitration 123/2021	Saksham Juyal Vs. Chunawala Construction	T.S.Bindra	16-11-2021	NO	26.09.2024	1030	Contested	28.09.2024	2	Sec-34
7	Execution 123/2023	HDB Fianancial Vs.Moh. Intazar	Gaurav Sharma	08-08-2022	NO	28.09.2024	782	Contested	-	-	Sec-36
8	Execution 94/2022	HDB Fianancial Vs. Amir Yashin	Gaurav Sharma	10-05-2023	NO	28.09.2024	507	Contested	-	-	Sec-36
9	Misc 70/138/2023	Housing Development Finance Vs. Chandan Lal	Gaurav Sharma	22-09-2023	NO	28.09.2024	372	Contested	-	-	Restore O.IX, R IV CPC 1908
10	Arbitration 60/2024	Ranjit Singh Vs. PITCUL	Pranav Ahluwalia	27-09-2024	NO	28.09.2024	1	Contested	-	-	Sec-29A

		11	Arbitration 43/2024	Hemco Garments Pvt. Ltd. Vs Patanjali Ayurved Ltd.	Vibhor Trikha	21-08- 2024	NO	30.09.20 24	40	Contest ed	-	-	Sec-29A
3	Addl. District Judge, Commercial Court, Haldwani(Nai nital)	1	Arbitration Case 11/2024	M/s Safe Ensure Administrative Facilities Pvt. Ltd. Vs. Govind Ballabh Pant University of Agriculture and technology	Shri Taurn Bisht, Aditiya Purohit Vs. Shri Lalit Mohan	16.04.2 018	NO	10.09.2 024	2336 days	Contes ted	Nil	Nil	Arbitrati on and conciliat ion Act 1996 U/s 34

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	6	1	0	6	1

3	DLSA Bageshwar	2	0	0	1	1
4	DLSA, Dehradun	23	46	0	17	52
5	DLSA, Haridwar	43	6	0	7	42
6	DLSA,Nainital	6	14	0	14	6
7	DLSA, Pithoragarh	1	11	0	0	12
8	DLSA, Tehri Garhwal	1	0	0	1	0
9	DLSA, U.S. Nagar	53	35	1	17	70

Form 6 (ii)

Mediation Data on **Quarterly** Basis (w.e.f. July, 2024 to September, 2024)

Sl. No.	Name of the Authority	No. of application received by Authority	Name of Appellant Party		Name of Opposite Party		No. of application slab wise as per schedule-II					No. of application disposed off as per Rule 3(4) AND 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1) (VII)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					[9]	[10]	[11]	[12]
1	Mediation Centre High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2	Almora	7	-	Corporate	Individual	-	6	1	-	-	-	6	Nil	Nil	Nil
3	Bageshwar	4	-	Corporate	Individual	-	2	2	-	-	-	3	1	Nil	Nil

4	Dehradun	108	Individual	Corporate	Individual	Corporate	67	41	-	-	-	63	2	Nil	Nil
5	Haridwar	35	-	Corporate	Individual	Corporate	34	6	-	1	-	8	Nil	Nil	Nil
6	Nainital	36	Individual	Corporate	Individual	Corporate	29	7	-	-	-	34	Nil	Nil	Nil
7	Pithoragarh	14	Individual	Corporate	Individual	-	12	2	-	-	-	2	1	Nil	Nil
8	Tehri Garhwal	3	-	Corporate	-	Corporate	3	-	-	-	3	2	Nil	Nil	
9	U.S. Nagar	68	Individual	Corporate	Individual	Corporate	50	14	3	1		70	6	1	1

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		123	5	1	127
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1123	54	86	1091
3	Addl. District Judge, Commercial Court Haldwani	Nainital	386	30	9	407

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF September, 2024

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational		2	-	1	1
No. of cases Instituted		84	-	0	
No. of appeals filed		-	-	-	5
No. of cases pending		1498	-	5	122
No. of cases disposed of		95	-	0	1